

From,

Atul Srivastava, HJS
Registrar (Judicial) (Services),
High Court of Judicature at
Allahabad.

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.

No. 110/Admin (Services)/2020 Dated: Allahabad: February 15, 2020

Subject: <u>Regarding Nomination of Judicial Officers for One Day Orientation Workshop on 'Motor Accident Claim Matters' to be held on 01 March, 2020 at J.T.R.I. Lucknow.</u>

Madam,

With reference to your letter no. JTRI/282 dated 06.02.2020 on the above noted subject, I have been directed to inform you that the Hon'ble Court has been pleased to approve the schedule of 01 day Orientation Workshop on 'Motor Accident Claim Matters' to be held on 01.03.2020 (Sunday) at J.T.R.I., Lucknow and to nominate the Judicial Officers, whose names are mentioned in the enclosed list for participation in the said Workshop.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours faithfully,

Encl: As above

sd/-

Registrar (Judicial) (Services)

No. 110(i)/Admin. (Services)/2020 dated: February 15, 2020

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. All the District & Sessions Judges with the request to kindly inform the officers concerned accordingly and direct them to report at Judicial Training & Research Institute, U.P., Lucknow on the scheduled date, for participation in the aforesaid Workshop.
3. Presiding Officers, Motor Accident Claim Tribunal, Unnao, Pilibhit, Bijnor, Kanpur Nagar, Gorakhpur, Gonda, Muzaffarnagar, Ghaziabad, Siddharth Nagar, Sultanpur, Rampur, Budaun, Shahjahanpur, Sambhal at Chandausi, Banda, Fatehpur, Mainpuri, Jhansi, Kaushambi, Hardoi, Bareilly, Jalaun at Orai, Etawah, Hathras, Moradabad, Meerut, Barabanki.
4. Sri Sushil Kumar Rastogi, Registrar (J) (S&A/Seniority), High Court, Allahabad
5. Dr. Deepak Swaroop Saxena, Registrar (J) (Stationary), High Court, Lucknow
6. Sri Girish Kumar Vaish, Spl. Sec. & Addl. L.R. (Sansdiya Karya), Govt. of U.P., Lucknow
7. Sri Brijendra Mani Tripathi, Judicial Member, Commercial Tax Tribunal, Jhansi
8. Sri Rakesh Kumar-III. Chief Investigating Officer, Lok Ayukta, Lucknow
9. Smt. Vani Ranjan Agrawal, Judicial Member, Commercial Tax Tribunal, Varanasi
10. Sri Ashish Garg, Registrar (J) (Listing), High Court, Allahabad
11. Sri Syed Maooz Bin Asim, Registrar (J) Nazarat, High Court, Lucknow
12. Sri Pankaj Kumar Singh, Registrar (J) (Listing), High Court, Lucknow
13. The O.S.D. (Judicial) (Computer), High Court, Allahabad.

Encl: As above

sd/-

Assistant Registrar (Services)

List of Participants for Special Training Programme on “MAC Cases”

1.	MAHFOOZ ALI	Presiding Officer, Motor Accident Claim Tribunal	Unnao
2.	SANT RAM	Presiding Officer, Motor Accident Claim Tribunal	Pilibhit
3.	VIJENDRA SINGH	Presiding Officer, Motor Accident Claim Tribunal	Bijnor
4.	RAJAT SINGH JAIN	Presiding Officer, Motor Accident Claim Tribunal	Kanpur Nagar
5.	VIRJENDRA KUMAR SINGH	Presiding Officer, Motor Accident Claim Tribunal	Gorakhpur
6.	RAVI NATH	Presiding Officer, Motor Accident Claim Tribunal	Gonda
7.	DR. AJAY KUMAR-II	Presiding Officer, Motor Accident Claim Tribunal	Muzaffar Nagar
8.	DINESH CHAND	Presiding Officer, Motor Accident Claim Tribunal	Ghaziabad
9.	SAKET BIHARI 'DEEPAK'	Presiding Officer, Motor Accident Claim Tribunal	Siddharth Nagar
10.	PRASHANT MISHRA	Presiding Officer, Motor Accident Claim Tribunal	Sultanpur
11.	TARUN SAXENA	Presiding Officer, Motor Accident Claim Tribunal	Rampur
12.	BHANU DEO SHARMA	Presiding Officer, Motor Accident Claim Tribunal	Budaun
13.	SUDHIR KUMAR-V	Presiding Officer, Motor Accident Claim Tribunal	Shahjahanpur
14.	RAJEEV BHARTI	Presiding Officer, Motor Accident Claim Tribunal	Sambhal at Chandausi
15.	LAKSHMI KANT SHUKLA	Presiding Officer, Motor Accident Claim Tribunal	Banda
16.	JAI PRAKASH YADAV	Presiding Officer, Motor Accident Claim Tribunal	Fatehpur
17.	ANIL KUMAR VERMA	Presiding Officer, Motor Accident Claim Tribunal	Mainpuri
18.	CHANDRODAY KUMAR	Presiding Officer, Motor Accident Claim Tribunal	Jhansi
19.	DEVENDRA SINGH-I	Presiding Officer, Motor Accident Claim Tribunal	Kaushambi
20.	SANJAY SHANKER PANDEY	Presiding Officer, Motor Accident Claim Tribunal	Hardoi
21.	KAUSHALENDRA YADAV	Presiding Officer, Motor Accident Claim Tribunal	Bareilly
22.	ASHOK KUMAR-VII	Presiding Officer, Motor Accident Claim Tribunal	Jalaun at Orai
23.	ALOK KUMAR TRIVEDI	Presiding Officer, Motor Accident Claim Tribunal	Etawah
24.	BRIJESH KUMAR MISHRA	Presiding Officer, Motor Accident Claim Tribunal	Hathras
25.	NARENDRA BAHADUR YADAV	Presiding Officer, Motor Accident Claim Tribunal	Moradabad
26.	SMT. MRIDULA KUMAR	Presiding Officer, Motor Accident Claim Tribunal	Meerut
27.	SANJIV KUMAR	Presiding Officer, Motor Accident Claim Tribunal	Barabanki
28.	BIJENDRA KUMAR SHAILAT	Addl. District & Sessions Judge	Banda
29.	SUDHIR KUMAR-III	Addl. District & Sessions Judge	Ghaziabad
30.	SUSHIL KUMAR RASTOGI	Registrar (J)(S&A/Seniority), High Court	Allahabad
31.	DR. DEEPAK SWAROOP SAXENA	Registrar (J)(Stationary), High Court	Lucknow
32.	ASHOK KUMAR YADAV-I	Addl. District & Sessions Judge	Agra
33.	RAM BARAN SAROJ	A.D.J. (POCSO)	Kannauj
34.	SMT. SANGEETA SRIVASTAVA	Principal Judge, Family Court	Kanpur Nagar
35.	GRIESH KUMAR VAISH	Spl.Sec.& Addl.LR(Sansdiya Karya), Govt. of U.P.	Lucknow
36.	BRIJENDRA MANI TRIPATHI	Judicial Member, Commercial Tax Tribunal	Jhansi
37.	RAKESH KUMAR-III	Chief Invst. Officer, Lok Ayukta	Lucknow
38.	RAKESH KUMAR-IV	A.D.J. (POCSO)	Amroha
39.	SHAKEEL AHMAD KHAN	Addl. District & Sessions Judge	Bareilly
40.	JYOTI KUMAR TRIPATHI	A.D.J. (POCSO)	Kushi Nagar at Padrauna
41.	VEER NAYAK SINGH	Addl. District & Sessions Judge	Muzaffar Nagar
42.	SANTOSH KUMAR SRIVASTAVA	Addl. District & Sessions Judge	Aligarh
43.	JITENDRA KUMAR PANDEY	A.D.J. (POCSO)	Gonda
44.	AJAI KUMAR SRIVASTAVA-II	Addl. Principal Judge, Family Court	Kanpur Nagar
45.	NAVNEET KUMAR	A.D.J. (POCSO)	Kasganj
46.	MOHD. RIYAZ	Addl. District & Sessions Judge	Kanpur Nagar
47.	LAL CHANDRA GUPTA	Principal Judge, Family Court	Mau
48.	SANJEEV YADAV	Addl. District & Sessions Judge	Basti
49.	KALI CHARAN-II	Principal Judge, Family Court	Sambhal at Chandausi
50.	HARKESH KUMAR	Addl. District & Sessions Judge	Bulandshahar
51.	LALTA PRASAD-II	Addl. District & Sessions Judge	Azamgarh
52.	AVINASH SAKSENA	Spl. J, Spl C.No 1 (Pre.Cor. Act)	Lucknow
53.	JITENDRA KUMAR SINGH	Principal Judge, Family Court	Lucknow
54.	IRFAN QAMAR	Spl. J, Spl C.No 1 (Pre.Cor. Act)	Meerut
55.	SMT. VANI RANJAN AGRAWAL	Judicial Member, Commercial Tax Tribunal	Varanasi
56.	SURENDRA SINGH-II	Spl. J. (SC/ST, Pev.of Atroci Act)	Aligarh
57.	LALLU SINGH	Addl. District & Sessions Judge	Moradabad
58.	SHYAM JEET YADAV	Addl. District & Sessions Judge	Sitapur
59.	RAM MILAN SINGH	Addl. District & Sessions Judge	Ramabai Nagar

60.	RAVINDRA KUMAR-I	Judge, Spl Court, CBI Court No. 2	Ghaziabad
61.	ACHAL SACHDEV	Spl. J. (SC/ST, Pev.of Atroci Act)	Ramabai Nagar
62.	SMT. BABITA RANI	Addl. Principal Judge, Family Court	Lucknow
63.	ANMOL PAL	A.D.J. (POCSO)	Ambedkar N. at Akbarpur
64.	SMT. KAMLESH KUCHHAL	Spl. J. (SC/ST, Pev.of Atroci Act)	Moradabad
65.	UTKARSH CHATURVEDI	Addl. District & Sessions Judge	Sultanpur
66.	JAI PRAKASH PANDEY	Principal Judge, Family Court	Pratapgarh
67.	VINAY KUMAR-III	Spl. J. (SC/ST, Pev.of Atroci Act)	Kushi Nagar at Padrauna
68.	SUNIL KUMAR-IV	Addl. District & Sessions Judge	Allahabad
69.	RAM SULIN SINGH	A.D.J. (POCSO)	Balrampur
70.	ASHISH GARG	Registrar (J)(Listing), High Court	Allahabad
71.	RAJ KUMAR SINGH	Addl. District & Sessions Judge	Budaun
72.	VISHNU KUMAR SHARMA	Spl. J. (SC/ST, Pev.of Atroci Act)	Bulandshahar
73.	SATENDRA KUMAR	Spl. J. (SC/ST, Pev.of Atroci Act)	Kannauj
74.	VIJAY SHANKER UPADHYAYA	Addl. District & Sessions Judge	Fatehpur
75.	VINOD SINGH RAWAT	Addl. District & Sessions Judge	Gautambuddha Nagar
76.	INDER PREET SINGH JOSH	Spl. J. (SC/ST, Pev.of Atroci Act)	Gautambuddha Nagar
77.	SYED MAOOZ BIN ASIM	Registrar (J)(Nazarat), High Court	Lucknow
78.	SANJIV PANDEY	Addl. District & Sessions Judge	Bijnor
79.	PANKAJ KUMAR AGRAWAL	Spl. J. (SC/ST, Pev.of Atroci Act)	Muzaffar Nagar
80.	PANKAJ KUMAR SINGH	Registrar (J)(Listing), High Court	Lucknow